

(b) if so, the details thereof;

(c) whether Government has taken/is taking the necessary policy initiatives in this regard; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Committee on doubling farmers' income has recommended that "the effectiveness of an efficient marketing system can be gained by upgrading the existing more than 20,000 rural periodical markets as Primary Rural (grameen) Agricultural Markets (GRAMs)".

(c) and (d) The Government has already taken measures for development of physical infrastructure/ basic facilities in existing rural haats under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The Government has also approved an Agri-Market Infrastructure Fund (AMIF) with a corpus of ₹ 2000 crore with National Bank for Agriculture & Rural Development (NABARD) for developing and upgrading agricultural marketing infrastructure in Gramin Agricultural Markets (GrAMs) and Agriculture Produce Market Committee (APMC) Markets and circulated the Scheme Guidelines to the States/Union Territories (UTs) for submission of proposals/ Detailed Project Reports (DPRs) to avail assistance under AMIF. Further Government has circulated a Operational Guideline on "Operation and Management of Gramin Agricultural Market" to States/UTs for smooth operation of GrAMs.

Suicide by farmers and agricultural labourers

667. SHRI MANAS RANJAN BHUNIA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether many farmers and agricultural labourers have committed suicide in different States due to debt burden and other factors, if so, the details thereof; and

(b) the numbers of farmers and agricultural labourers who committed suicide in 2016-17, 2017-18, 2018-19, State-wise?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports

on suicides upto 2019 are available on its website. The State-wise data on suicide committed by farmers due to indebtedness and bankruptcy during 2014 and 2015 is given in the Statement-I (*See* below). However, the data on suicide committed by farmers due to indebtedness and bankruptcy is not available from the year 2016 onward.

(b) The State-wise data on suicide committed by farmers and agricultural labourers during 2016 to 2019 is given in the Statement-II.

Statement-I

State-wise and year-wise details of Farmers suicide due to indebtedness and bankruptcy, for the year 2014 and 2015

Sl. No.	State/UT	2014	2015
1.	Andhra Pradesh	36	154
2.	Arunachal Pradesh	0	0
3.	Assam	0	0
4.	Bihar	0	0
5.	Chhattisgarh	0	3
6.	Goa	0	0
7.	Gujarat	0	0
8.	Haryana	0	0
9.	Himachal Pradesh	1	0
10.	Jammu and Kashmir	0	0
11.	Jharkhand	0	0
12.	Karnataka	51	946
13.	Kerala	5	1
14.	Madhya Pradesh	1	13
15.	Maharashtra	857	1293

16.	Manipur	0	0
Sl. No.	State/UT	2014	2015
17.	Meghalaya	0	0
18.	Mizoram	0	0
19.	Nagaland	0	0
20.	Odisha	1	2
21.	Punjab	3	51
22.	Rajasthan	0	0
23.	Sikkim	0	0
24.	Tamil Nadu	0	0
25.	Telangana	208	632
26.	Trjpura	0	0
27.	Uttar Pradesh	0	2
28.	Uttarakhand	0	0
29.	West Bengal	0	0
30.	Andaman and Nicobar Islands	0	0
31.	Chandigarh	0	0
32.	Dadra and Nagar Haveli	0	0
33.	Daman and Diu	0	0
34.	Delhi	0	0
35.	Lakshadweep	0	0
36.	Puducherry	0	0
TOTAL (ALL INDIA)		1163	3097

Source: Report on 'Accidental Deaths and Suicides in India' for relevant years, National Crime Records Bureau.

Statement-II

State-wise and year-wise details of Farmers suicide and Agricultural Labourers, for the

1	State/UT 2	2016		2017		2018	
		Farm Labourers 3	Farmers 4	Farm Labourers 5	Farmers 6	Farm Labourers 7	Farmers 8
1.	Andhra Pradesh	565	239	441	375	299	365
2.	Arunachal Pradesh	0	6	2	0	4	0
3.	Assam	64	6	46	3	50	5
4.	Bihar	0	0	1	0	0	0
5.	Chhattisgarh	97	585	217	285	285	182
6.	Goa	1	0	2	0	0	0
7.	Gujarat	378	30	129	4	111	21
8.	Haryana	250	0	109	0	104	0
9.	Himachal Pradesh	14	0	3	4	12	5
10.	Jammu and Kashmir	21	0	1	0	21	5

11.	Jharkhand	0	3	79	0	58	0
12.	Karnataka	867	1212	1003	1157	1040	1365
13.	Kerala	298	23	257	42	186	25
14.	Madhya Pradesh	722	599	526	429	352	302
15.	Maharashtra	1111	2550	1275	2426	1355	2239
16.	Manipur	0	1	0	0	0	2
17.	Meghalaya	3	2	6	0	0	0
18.	Mizoram	7	0	0	0	0	17
19.	Nagaland	0	0	0	0	2	0
20.	Odisha	101	20	0	0	0	0
21.	Punjab	48	232	48	243	94	229
22.	Rajasthan	39	4	69	3	18	2
23.	Sikkim	2	12	4	7	8	1
24.	Tamil Nadu	345	36	369	19	395	6
25.	Telangana	13	632	5	846	8	900
26.	Tripura	18	4	15	0	10	0

1	2	3	4	5	6	7	8
27.	Uttar Pradesh	115	69	93	110	174	80
28.	Uttarakhand	3	0	0	0	0	0
29.	West Bengal	0	0	0	0	0	0
30.	Andaman and Nicobar Islands	0	3	0	2	0	4
31.	Chandigarh	0	0	0	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	0	0	7
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi (UT)	0	0	0	0	0	0
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	27	2	0	0	0	0
TOTAL (ALL INDIA)		5109	6270	4700	5955	4586	5763

Source: Report on 'Accidental Deaths and Suicides in India' for relevant years, National Crime Records Bureau.